

# **SUPREME COURT OF INDIA**

F.No./AOR Exam./December/2022  
New Delhi, 24<sup>th</sup> November, 2022

**Re.: Advocates-on-Record Examination to be held on 19<sup>th</sup> - 22<sup>nd</sup>  
December, 2022**

## **NOTICE**

Under the auspices of the Board of Examiners for the Advocates-on-Record Examination, lectures for the candidates for the ensuing examination will be delivered by the learned Senior Advocates, through online webinar mode as per the following Schedule and the link for joining the lecture will be shared in due course. The time of commencement of below mentioned lectures shall be 04:15 P.M.

<b>S. No.</b>	<b>Date / Day of lecture</b>	<b>Paper No.</b>
1.	29 <sup>th</sup> November, 2022 (Tuesday)	Paper-I (Practice & Procedure of Supreme Court)
2.	30 <sup>th</sup> November, 2022 (Wednesday)	Paper-II (Drafting)
3.	1 <sup>st</sup> December, 2022 (Thursday)	Paper-III (Advocacy & Professional Ethics)
4.	2 <sup>nd</sup> December, 2022 (Friday)	Paper-IV (Leading Cases)
5.	5 <sup>th</sup> December, 2022 (Monday)	Paper-I (Practice & Procedure of Supreme Court)
6.	6 <sup>th</sup> December, 2022 (Tuesday)	Paper-II (Drafting)
7.	7 <sup>th</sup> December, 2022 (Wednesday)	Paper-III (Advocacy & Professional Ethics)
8.	8 <sup>th</sup> December, 2022 (Thursday)	Paper-IV (Leading Cases)

Any further change in the schedule of lectures will be notified separately.

Sd/-  
(Devender Pal Walia)  
Registrar & Secretary, Board of Examiners,  
AOR Examination